

Contested Commercial Cases disposed during the Month: July, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/15/2025	01-03-2025	Anmol Healthcare Private Limited Vs TCB Success Matrics Private Limited	SARBOJIT KRISHNA BAGCHI	9874758478	02-07-2025	123	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/34/2022	24-06-2022	Kartick Chandra Dhar Vs State of West Bengal	Subrata Das	-	10-07-2025	1112	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/102/2024	15-06-2024	BIRLA CORPORATION LIMITED Vs SUMIT KUMAR CHATTERJEE	Sarbojit Krishna Bagchi	9874758478	11-07-2025	391	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/120/2024	19-09-2024	Birla Corporation Limited Vs Sumit Kumar Chatterjee	SARBOJIT KRISHNA BAGCHI	9874758478	11-07-2025	295	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/45/2022	08-09-2022	Alcatraz International Implex (P) Ltd. Vs Megacorp Bulkers Private Limited	Radhey Shyam Tiwari	-	14-07-2025	1040	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/100/2023	30-06-2023	Dhanbad Fuels Private Limited Vs Agarwal Coal Corporation Private Limited	Amitabh Ray	-	15-07-2025	746	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
7	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/52/2022	09-11-2022	Durgapur Freight Terminal Pvt. Ltd. Vs Titagarh Logistics Infrastructures Pvt. Ltd.	Dibesh Dwivedi	8617743904	17-07-2025	981	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na

8	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/96/2024	04-07-2024	SMT. PRATIMA SAHA Vs M/S G.D. ASSOCIATES	Shamik Banerjee	9123087570	17-07-2025	378	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
9	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/ 119/2024	18-09-2024	SEP Limited Vs Hindustan Copper Limited	AJAY GAGGAR	-	17-07-2025	302	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	79/2024	02-12-2023	Shelter Infra Projects Limited Vs Superintendent of Police, NIA	Shreyashi Maity	9073196826	05-07-2025	581 Days	NIL	Sec 29A application is disposed of	Nil	Nil
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	12/2025	03-04-2025	IKHLAQ HUSSAIN KHAN Vs Kail Limited	ANISHA KOCHAR	9448331950	09-07-2025	97 Days	NIL	Sec 9 application Stand disposed of and referred to Arbitral Tribunal	Nil	Nil
12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	8/2025	04-03-2025	Kail Limited Vs IKHLAQ HOSSAIN KHAN	SAPTARSHI DATTA	9830247840	09-07-2025	127 Days	NIL	Sec 9 application Stand disposed of and referred to Arbitral Tribunal	Nil	Nil
13	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	2/2025	29-01-2025	Sayantana Das Adhikari Vs Paromita Ghosh	Piyush Agrawal	9874958211	14-07-2025	166 Days	NIL	Sec 9 application dismissed for Arbitral Processings	Nil	Nil
14	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Case (Com)	38/2024	28-11-2024	Siblal Agrovet Private Limited Vs M/s Sunrise Poultry Farm and 2 Ors	ABHRAJIT ROY CHOWDHURY	8017814874	16-07-2025	230 Days	NIL	U/O XXIII Rule 3 and 3A read with 151 of the CPC is hereby rejected on contest, without any order as to costs.	Nil	Nil
15	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	156/2024	06-12-2024	NORTHERN ARC CAPITAL LIMITED Vs ASA INTERNATIONAL INDIA MICROFINANCE LTD.	TRISHA MUKHERJEE	9037452015	17-07-2025	223 Days	12A Leave Application	Sec 151 for revocation of leave is allowed on contest without costs. The Plaint is rejected U/O VII Rule 11(d) of the CPC	Nil	Nil
16	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Ex (Com)	43/2024	05-06-2024	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs SOUMITA CONSTRUCTION PRIVATE LIMITED	SOUMALYA GANGULI	9330303434	17-07-2025	407 Days	NIL	Dropped as Arbitrator has already been appointed by the Hon'ble High Court at Delhi	Nil	Nil

